

आयकर अपीलीय अधिकरण 'डी' न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
"D" BENCH, CHENNAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VICE PRESIDENT AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ **ITA No.351/Chny/2020**
(निर्धारण वर्ष / **Assessment Year: 2012-13**)

Mr. Chetan Sanghvi D-33, New No.3, Anna Nagar 4 th Street Jayamangalam, Flat 2 2 nd Floor, Chennai – 600 102	बनाम/ Vs.	ITO Non-corporate Ward 7(1) Chennai – 600 034
स्थायी लेखा सं./जीआइ आर सं./ PAN/GIR No. AAXPS-4757-M		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थी की ओरसे/ Appellant by	:	None
प्रत्यर्थी की ओरसे/ Respondent by	:	Ms. R.Anita (Addl. CIT) – Ld. DR

सुनवाई की तारीख/ Date of Hearing	:	11-01-2022
घोषणा की तारीख / Date of Pronouncement	:	11-01-2022

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. The registry placed on record assessee's letter dated 11.01.2022 wherein it has been submitted that the assessee has already opted for settlement of dispute for the year under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and therefore, the assessee seeks withdrawal of the appeal. The copy of Form-3 has been placed on record. The same was not objected to by Ld. DR.

2. In view of foregoing, the assessee's appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal, in case the declaration filed under the scheme is not accepted, for whatever reasons.

3. The appeal stands dismissed as withdrawn.

Order pronounced on 11th January, 2022.

Sd/-
(MAHAVIR SINGH)
उप-अध्यक्ष / VICE PRESIDENT

Sd/-
(MANOJ KUMAR AGGARWAL)
लेख-सदस्य / ACCOUNTANT MEMBER

चेन्नई / Chennai; दिनांक / Dated : 11-01-2022
EDN

आदेश की प्रतिलिपि ँ ग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT- concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, चेन्नई / DR, ITAT, Chennai
6. गार्ड फाईल / Guard File

आदेशानुसार / BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, चेन्नई / ITAT, Chennai